

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Excise Stay Application No.70219 of 2021

(On behalf of Revenue) **IN**

Excise Appeal No.70668 of 2021

(Arising out of Order-in-Appeal No.MRT/EXCUS/000/APPL-MRT/287/2020-21 dated 31/03/2021 passed by Commissioner (Appeals) Central Goods & Services Tax, Meerut)

**Principal Commissioner of Central Goods &
Services Tax, Meerut**

(Mangal Pandey Nagar, Meerut-250001)

.....Appellant

VERSUS

M/s SBEC Sugar Ltd.,

(Loyan Malakpur, Baraut Baghpat-250611)

....Respondent

APPEARANCE:

Shri Manish Raj, Authorised Representative for the Appellant
Shri Nagendra Krishna, Advocate for the Respondent

CORAM: HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 22 December, 2023
DATE OF DECISION : 22 December, 2023

The Appeal is dismissed. For order, see order of date in
Excise Appeal No.70666 of 2021.

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

akp